

**Title:** Introduction of the Commission of Inquiry (Amendment) Bill, 2000 (Amendment of Section 3).

SHRI G.M. BANATWALLA (PONNANI): Sir, I beg to move for leave to introduce a Bill further to amend the Commission of Inquiry Act, 1952.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Commission of Inquiry Act, 1952."

*The motion was adopted.*

SHRI G.M. BANATWALLA : Sir, I introduce the Bill.

---

**\*Published in the Gazette of India Extraordinary Part-II Section 2, dated 23.2.2001**

**\*\*Introduced with the recommendation of the president.**

15.41 hrs.